NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		SREI Infrastructure Finance Limited-Versus-Confident Solar Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

RATIVANKO BANERJI, ST. ADV. ? Financial
NEHA SOMANI, PCS & Creditor/
Applicant
ORDER
14/11/20 F

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed. Petitioner is also directed to file supplementary affidavit annexing the computation sheet of demand amount.

List on 04/12/2017.

(Jinan K.R.) Member (I) (Vijai Pratap Singh) Member (I)